GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 307 ANSWERED ON 30/11/2021

MGNREGS IN MAHARASHTRA

307. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the quantum of funds allocated by the Union Government under the MNREGS during last three years year-wise and State-wise;
- (b) the number of the persons benefitted of the scheme in the country specially in the Ahmadnagar district and Shirdi parliamentary constituency of the State of Maharashtra:
- (c) whether the funds allocated under this scheme have been utilized timely; and
- (d) if so, the details thereof State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a), (c) & (d): Mahatma Gandhi NREGA is a demand driven wage employment programme and funds are released to the States/UTs on the basis of agreed to Labour Budget and performance of the States during the financial year and there is no provision of State/UT-wise allocation of funds. State/UT wise release of funds for wage, material and administrative component in the last three financial years under Mahatma Gandhi NREGS is given at **Annexure.**
- (b): The number of the persons provided employment under Mahatma Gandhi NREGA at National level and in the Ahmadnagar district of Maharashtra in last three financial years is given below:

| Financial Year | 2018-19 | 2019-20 | 2020-21 |
|----------------------------------|---------|---------|---------|
| Total number of persons provided | 7.77 | 7.88 | 11.19 |
| employment [In Crore] | | | |

(as per MIS)

Ahmadnagar Districts of Maharashtra

| Financial Year | 2018-19 | 2019-20 | 2020-21 |
|----------------------------------|---------|---------|---------|
| Total number of persons provided | 1.13 | 1.08 | 1.24 |
| employment [In Lakh] | | | |

(As per MIS)

The number of the persons provided employment under Mahatma Gandhi NREGA in last three financial years in Shirdi Parliamentary constituency which includes 6 blocks of Ahmadnagar district of Maharashtra:

| Block Name | FY 2018-2019 (number of persons provided employment) | FY 2019-2020 (number of persons provided employment) | FY 2020-2021 (number of persons provided employment) |
|------------|--|--|--|
| KOPARGAON | 4286 | 4804 | 4646 |
| NEVASA | 5866 | 8188 | 11719 |
| RAHATA | 4974 | 4554 | 5321 |
| RAHURI | 4244 | 3488 | 4357 |
| SANGAMNER | 9262 | 7538 | 9441 |
| SHRIRAMPUR | 6418 | 5112 | 5264 |

(as per MIS)

Annexure referred in reply to parts (a), (c) & (d) of Lok Sabha Unstarred Question No.307 dated 30.11.2021.

State/UT wise release of funds for wage, material and administrative component for the last three financial years under Mahatma Gandhi NREGS in FY 2018-19, 2019-20 and 2020-21.

(Rs. in crore)

| ~- | | | | (KS. III Crore) |
|-----|--------------------------|----------|----------|-----------------|
| SI. | States/UTs | FY | FY | FY |
| No. | | 2018-19 | 2019-20 | 2020-21 |
| 1 | ANDAMAN AND NICOBAR | 7.62 | 5.84 | 4.86 |
| 2 | ANDHRA PRADESH | 6684.54 | 7311.48 | 10365.48 |
| 3 | ARUNACHAL PRADESH | 163.25 | 107.57 | 348.95 |
| | ASSAM | 1050.37 | 1476.24 | 2514.55 |
| | BIHAR | 2891.94 | 3283.88 | 6647.01 |
| 6 | CHHATTISGARH | 3082.94 | 2792.41 | 4144.19 |
| 7 | GOA | 0.49 | 2.17 | 0.91 |
| 8 | GUJARAT | 1060.80 | 775.84 | 1513.75 |
| 9 | HARYANA | 356.25 | 345.27 | 776.67 |
| 10 | HIMACHAL PRADESH | 778.74 | 615.37 | 963.69 |
| 11 | JAMMU AND KASHMIR | 620.36 | 825.62 | 1166.63 |
| 12 | JHARKHAND | 1538.06 | 1311.15 | 3489.84 |
| 13 | KARNATAKA | 3040.25 | 5546.20 | 5605.01 |
| 14 | KERALA | 2354.74 | 3541.12 | 4300.32 |
| 15 | LADAKH | 0.00 | 0.00 | 22.49 |
| 16 | LAKSHADWEEP | 0.16 | 0.24 | 0.00 |
| 17 | MADHYA PRADESH | 4681.41 | 4825.63 | 9225.40 |
| 18 | MAHARASHTRA | 2014.64 | 1723.25 | 1639.78 |
| 19 | MANIPUR | 269.60 | 610.75 | 737.57 |
| 20 | MEGHALAYA | 786.14 | 1026.64 | 1286.41 |
| 21 | MIZORAM | 392.37 | 526.74 | 576.81 |
| 22 | NAGALAND | 138.86 | 298.54 | 483.82 |
| 23 | ODISHA | 2218.21 | 2488.22 | 5409.50 |
| 24 | PUDUCHERRY | 14.75 | 17.04 | 27.13 |
| 25 | PUNJAB | 598.55 | 776.89 | 1287.86 |
| 26 | RAJASTHAN | 5492.31 | 6891.74 | 9129.03 |
| 27 | SIKKIM | 97.43 | 83.66 | 101.46 |
| 28 | TAMIL NADU | 4951.66 | 5447.80 | 8941.26 |
| 29 | TELANGANA | 2958.17 | 2246.78 | 4163.57 |
| 20 | THE DADRA AND NAGAR | 4.84 | 0.00 | 0.00 |
| 30 | HAVELI AND DAMAN AND DIU | | | |
| 31 | TRIPURA | 442.54 | 740.05 | 1199.93 |
| 32 | UTTAR PRADESH | 5464.65 | 6240.17 | 12257.35 |
| 33 | UTTARAKHAND | 610.05 | 470.61 | 908.89 |
| 34 | WEST BENGAL | 7358.38 | 8458.21 | 10993.56 |
| | Total | 62125.07 | 70813.12 | 110233.65 |